

The Deputy Minister of Railways and Transport (Shri Alagesam) : (a) and (b). Government considered and accepted or rejected either fully or with modifications the recommendations of the J. A. C. The considerations which led to their decision have been placed before the Tribunal. In the case of S. Ms and A. S. Ms Government considered that the large variation in traffic density from Railway to Railway should be taken into account and a lower minimum for higher graded posts should be prescribed.

(c) 12½% to 25% of the posts in the lowest grade have been placed in the next higher grade.

Railway Stations

***1117. Shrimati Renu Chakravarty :** Will the Minister of Railways be pleased to state :

(a) whether it is a fact that due to erosion in the River Padma Dhulia station in P. S. Farakka, District Murshidabad, West Bengal, has been totally isolated from Tildanga station and Nimtita Station on either side ; and

(b) whether any diversion route is being contemplated ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan) : (a) Yes.

(b) Yes.

Indian Council of Medical Research

***1112. Shri Krishnacharya Joshi :** Will the Minister of Health be pleased to lay a statement on the Table of the House showing :

(a) the main research activities carried on by the Indian Council of Medical Research ; and

(b) the total amount paid to the Council during 1955 so far ?

The Minister of Health (Rajkumari Amrit Kaur) : (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix VI, Annexure No. 29].

Employment Exchanges

***1113. Dr. Ram Subhag Singh :** Will the Minister of Labour be pleased to state :

(a) whether there is a proposal to increase the number of employment exchanges in the country; and

(b) if so, whether the increase in the number of employment exchanges will be made after their transfer to the State Governments ?

The Minister of Labour (Shri Khandubhai Desai) : (a) Yes ; a Scheme for expansion of the Employment Service under the Second Five Year Plan, is under consideration of Government.

(b) Yes.

Singareni Collieries

***1114. { Shri T. B. Vittal Rao ;
Shri Mohana Rao :**

Will the Minister of Labour be pleased to state :

(a) whether it is a fact that a sum of Rs. one lakh has been sanctioned by the Coal Mines Labour Welfare Fund Organisation to the Singareni Collieries for the construction of maternity ward; and

(b) if so ; the reasons for not making the payment to the management so far ?

The Minister of Labour (Shri Khandubhai Desai) : (a) No. The matter is still under consideration.

(b) Does not arise.

Extension Training Centres

***1115. { Thakur Jugal Kishore Sinha ;
Babu Ramnarayan Singh ;
Shri Asthana :**

Will the Minister of Food and Agriculture be pleased to state :

(a) whether it is a fact that the number of extension training centres is less than agricultural training centres in Bihar with the result that the village level workers trainees have to wait for several months after getting training at Agriculture Training Centres to complete their training in extension centres; and

(b) if so, what steps are being taken to remove this handicap ?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) No, Sir.

(b) Does not arise.

Tourism

***1116. Sardar Iqbal Singh :** Will the Minister of Transport be pleased to state :

(a) the extent of aid given to Kashmir State Government during 1955-56 for the encouragement of tourism in the State; and

(b) the total number of tourists who visited Kashmir during this year so far ?